

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10943-10944/2016

M/S RATHI STEEL AND POWER LTD.

Appellant(s)

VERSUS

COMMISSIONER, CUSTOMS, CENTRAL EXCISE AND SERVICE TAX Respondent(s)

(LIST ON 13.2.19 IN THE MISCELLANEOUS LIST)

Date : 13-02-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE M.R. SHAH

For Appellant(s) Ms. Vibha Dutta Makhija, Sr. Adv.
 Mr. Dhananjay Garg, AOR
 Mr. Dinesh Kumar Garg, Adv.
 Mr. Abhishek Garg, Adv.
 Mr. Rajesh C., Adv.
 Mr. Deepak Mishra, Adv.
 Mr. Praveen, Adv.

For Respondent(s) Mr. Sanjay Jain, ASG
 Ms. Shirin Khajuria, Adv.
 Mr. Shekhar Vyas, Adv.
 Mr. Yuvraj Sharma, Adv.
 Ms. Saniya S., Adv.
 Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag along with Civil Appeal No. 1638/2006 and connected matters.

(SUSHIL KUMAR RAKHEJA)
AR-CUM-PS

(RAJINDER KAUR)
BRANCH OFFICER